

Declaration of Assets and Liabilities

Year 2022-23

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श्री राजीव कुमार-1
श्री 22/12/23

I, BRITNANDAN YADAV, son/daughter/wife of LATE SUKHDEO SINGH YADAV
aged 44 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Cash	30,000/-	SUNITA DEVI	NEHA KUMARI	JYOTI KUMARI	ROHIT RAJ	NISHA BHARTI
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20,000/-	1,00,000/- In SBI Raja Bagab	5000/- SBI Hathwa Gopalgarh	Nil	Nil	10,000/- in SBI Hathwa
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Hase Splendor BR-01, 2954	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	GOLD-20g 90,000/- Approx	GOLD-30g 1,10,000/- Silver- 100g-1500/-	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	Dep-4
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	2 Bigha Joint family	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	10 SHAR in Patna 500,000/- approx in joint family	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share Ancestor Property	Share Ancestor Property	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Personal loan, SBI, BVH	7,00,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Ni/	Ni/
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Ni/	Ni/
	(f) Other dues, if any	Ni/	Ni/
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Pay- ABCPY1899E	Ni/
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Ni/	Ni/
	(iii) Sales Tax [Only in case of proprietary business]	Ni/	Ni/
	(iv) Property Tax	Ni/	Ni/

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1154

Gender :- M (M/F)

Date of Birth :- 1 | 4 | 0 | 9 | 1 | 9 | 7 | 8 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly, Patna
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Gopalganj

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: 18.02.23

Signature: Brig Nandan yadav

Name of Employee: BRITNANDAN YADAV

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Brig Nandan yadav